

ment. It has been indicated that the construction of the road has been undertaken by the State Government. So far as the compensation for the land is concerned in the initial stages the Orissa Government indicated that the amount of compensation will be approx. Rs. 4 lakhs. Now, it appears that it will be Rs. 21 lakhs. That is being examined and the decision will be finalised very soon.

Payment of Pensions to Ex-Service Personnel

*929. SHRI BIRENDER SINGH RAO : Will the Minister of DEFENCE be pleased to state :

(a) whether it was decided last year that pensions to the ex-Defence Services personnel would be paid on the basis of the acting rank held by them continuously for two years at the time of retirement ; and

(b) if so, whether the decision has been implemented and if not, the reasons thereof ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir. The decision was that the pension of Armed Forces personnel (other than officers of the rank of General and equivalents) who retired/retire from service on or after 15th June, 1968, will be assessed on the basis of the rank actually held continuously for two years before retirement, regardless of whether the rank was substantive or paid acting.

(b) The decision has been implemented.

SHRI BIRENDER SINGH RAO : I would like to know how many persons are affected by this decision and if the decision was taken with the approval of the Ministry of Finance why is it that such a long time has passed and the ex-servicemen pensioners have not been able to get their dues for two years ?

SHRI JAGJIVAN RAM : I would like to ascertain the position. As I have stated it is being implemented and it has been implemented. If there has been delay and some particular cases are brought to my notice I will look into them.

SHRI BIRENDER SINGH RAO : My question is specific. The decision was taken

in January 1970 and the decision has not yet been implemented. What are the reasons for its not being implemented so far ?

SHRI JAGJIVAN RAM : I have already answered that it is being implemented and if some instances are brought to my notice where they have not implemented I will look into that.

श्री रामचन्द्र विक्रम : यह निर्णय किस तारीख से लागू किया जा रहा है ?

श्री जगजीवन राम : भेने बता दिया है ।

Proposal for Summit Conference on Bangla Desh

*930. SHRI N. N. PANDEY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is any proposal for a Summit Conference of Bangla Desh ; and

(b) the names of the mediating powers, if any ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : (a) No, Sir.

(b) Does not arise.

SHRI N. N. PANDEY : Whether the attention of the hon. Minister was drawn to the news conference of Prime Minister, Mrs. Indira Gandhi, at Srinagar on 20th where she said that big powers are pressing hard for a summit regarding Bangla Desh issue ?

SHRI SWARAN SINGH : I am sorry, Sir, I have not seen any such statement.

Political Settlement with regard to Bangla Desh

*924. SHRI BIBHUTI MISHRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Prime Minister had stated in Silchar on the 12th June, 1971, in a News Conference that the world pressure on Pakistan may work to decide on some